

(20)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.1290/96

Date of Order: 27.11.96

BETWEEN :

1. G.V.Surendra Kumar

2. G.L.Tayaru

.. Applicants.

AND

1. Chief Post Master General, AP Circle,
Abids, Hyderabad.

2. Post Master General, Vijayawada,
Krishna Dist.

3. The Senior Superintendent of Post Office,
Nellore Division, Nellore. .. Respondents.

— — —

Counsel for the Applicants

.. Mrs. N.Shoba

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

— — —

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

— — —

J_U_D_G_E_M_E_N_T

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn)) (

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Ms.Visali for Mrs. Shoba, learned counsel for the applicant and Mr.V. Rajeswara Rao, learned standing counsel for the respondents.

2. This OA is filed praying for compassionate ground appointment to applicant No.1 whose case was rejected by R-3 by proceedings No. B1/S/23/95 dt. 15.3.96 and for a consequential direction to appoint the first applicant to a suitable post to which he is entitled.

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3. When the case came up for hearing today, the learned counsel produced the official file ST 31/WLF/52/1/95. It is seen from page-4 of that file that the case of the applicant was rejected by R-2 considering his financial position and other circumstances. When we asked the learned standing counsel whether the P.M.G. (R-2) is competent to reject the request for compassionate ground appointment without the case being put up to the Circle Selection Committee, the learned standing counsel fairly submitted under instructions that it is the prerogative of the Circle Selection Committee to reject the request for compassionate ground appointment.

4. In view of the above the impugned order dt. 15.3.96 (A-1) is set aside and R-2&3 are directed to place this case before the Circle Selection Committee for final decision.

5. The OA is ordered accordingly. No costs.

B.S. JAI PARAMESHWAR
27/11/96
(B.S. JAI PARAMESHWAR)
Member (Judl.)

R.RANGARAJAN
(R.RANGARAJAN)
Member (Admn.)

Dated: 27th November, 1996

(Dictated in Open Court)

sd

*Amritam
5-11-96
Dy. Registrar (3)*

: 3 :

Copy to:-

1. Chief Post Master General, A.P.Circle, Abids, Hyd.
2. Post Master General, Vijayawada, Krishna District.
3. The Senior Superintendent of Post Offices, Nellore Division, Nellore.
4. One copy to Mrs. Sheba, advocate, CAT, Hyd.
5. One copy to Sri. V.Rajeshwara Rao, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

(23)

Oct/1996

DA 1290796

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)
Hon Mr. B-S-Tau, *Parivartan M.L.*

DATED:

27/11/96

ORDER/JUDGEMENT

R.A/C.P./M.A.NO.

O.A. NO.

IN
1290796

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLR

II COURT

